

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati, the 22<sup>nd</sup> October, 2020

No.HC.XV.17/2019/183/RV. In continuation of this Registry's Notification No. HC.XV.17/2019/149/RV., dated 29.07.2020, the High Court has been pleased to extend the suspension period in respect of Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (Sadar) (under suspension), Karimganj, till the final decision of the Disciplinary Authority and /or for a further period of 3 (Three) months w.e.f. 01.11.2020, whichever is earlier. During the period of suspension, his Head Quarter will be Kamrup Metro Sessions Division.

By Order

Sd/- Gautam Baruah  
REGISTRAR (VIGILANCE)

Memo No. HC.XV.17/2019/183-A /RV., Dated 22.10.2020

Copy for information to :-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati-6.
2. The Accountant General, Assam, Maidamgaon, Beltola, Guwahati, with reference to High Court Memo. No. HC.XV.17/2019/149-A /RV., Dated 29.07.2020.
3. The District and Sessions Judge, Karimganj, Pin.788710 with reference to High Court Memo. No. HC.XV.17/2019/149-A /RV., Dated 29.07.2020.
4. The District and Sessions Judge, Kamrup (M), Guwahati, with reference to High Court Memo. No. HC.XV.17/2019/149-A /RV., Dated 29.07.2020.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. The Chief Judicial Magistrate, Karimganj, Pin.788710 with reference to High Court Memo. No. HC.XV.17/2019/149-A /RV., Dated 29.07.2020.
7. Shri Ashraf Ahmed Choudhury, Sub-Divisional Judicial Magistrate (Sadar) (under suspension), Karimganj, **Present Address:-**House No.43, Choudhury Cottage, Gandhi Basti Tiniali, P.O. Silpukhuri, Guwahati, Dist. Kamrup (M), Pin.781003.
8. The Deputy Director, Assam Government Press, Bamunimaidan, Guwahati-21, for publication of the above Notification in the Assam Gazette.
9. The Treasury Officer, Karimganj, Pin.788710/Kamrup (Metro), Guwahati, with reference to High Court Memo. No. HC.XV.17/2019/149-A /RV., Dated 29.07.2020
10. The Administrative Officer (Judicial), Appointment Section/Statement Section, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. /Mrs. Justice.....  
Gauhati High Court, Guwahati.
12. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
13. The C.A. to Registrar General, Gauhati High Court, Guwahati.

  
22/10/2020  
REGISTRAR (VIGILANCE)